

**DETAILED DEMANDS FOR GRANTS, 1979-80
OF MINISTRY OF HEALTH AND FAMILY
WELFARE**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for 1979-80. [Placed in Library. See No. LT-4329/79].

**REVIEW AND ANNUAL REPORT OF CASHEW
CORPORATION OF INDIA LTD., NEW DELHI
FOR 1977-78**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Cashew Corporation of India Limited, New Delhi, for the year 1977-78.

(2) Annual Report of the Cashew Corporation of India Limited, New Delhi for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4330/79].

**SOLVENT-EXTRACTED OIL, DE-OILED
MEAL AND EDIBLE FLOUR (CONTROL)
AMDT. ORDER, 1979**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table a copy of the Solvent-Extracted Oil, De-oiled Meal and Edible Flour (Control) Amendment Order, 1979 (Hindi and English versions) published in Notification No. GSR 327 (E) in Gazette of India dated the 2nd April, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4331/79].

**BORDER SECURITY FORCE VETERINARY
OFFICERS RECRUITMENT (AMDT.) RULES,
1979**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): On behalf of Shri Dhanik Lal Mandal I beg to lay on the Table a copy of the Border Security Force Veterinary Officers Recruitment (Amendment) Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 505 in Gazette of India dated the 7th April, 1979, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT-4332/79].

**AUDIT REPORT OF ACCOUNTS OF DELHI
FINANCIAL CORPORATION FOR 1976-77,
DETAILED DEMANDS FOR GRANTS, 1979-80
OF MINISTRY OF FINANCE, PARLIAMENT,
DEPTT. OF PARLIAMENTARY AFFAIRS
ETC., ETC.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

(1) A copy of the Audit Report (Hindi and English versions) of the accounts of the Delhi Financial Corporation for the year 1976-77 under sub-section (7) of section 37 of the State Financial Corporation Act, 1951. [Placed in Library. See No. LT-4333/79].

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for 1979-80. [Placed in Library. See No. LT-4334/79].

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission for 1979-80. [Placed in Library. See No. LT-4335/79].